

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2008  
ANSWERED ON:09.03.2015  
DEVELOPMENT OF CIVILIAN AIRPORT IN KASHMIR  
Karra Shri Tariq Hameed

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether there is no civilian airport in Kashmir and if so, the details thereof;
- (b) whether the runway of Srinagar International Airport is under operational control of the Indian Air Force and there are various restrictions on flight schedules and timings at this airport and if so, the details thereof;
- (c) whether no commercial flights are allowed to operate from Srinagar airport during the night due to lack of night landing facility;
- (d) if so, whether the Government proposes to provide night landing facility at this airport; and
- (e) if so, the details thereof along with the action plan of the Government to develop a civilian airport in Kashmir?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a): Airports Authority of India (AAI) is managing Civil Enclaves in three Defence Airports at Jammu, Srinagar and Leh in Jammu and Kashmir.;

(b) to (e): Yes, Madam. The runway at Srinagar Airport is under the operational control of Indian Air Force (IAF). At present, the watch hours at Srinagar Airport are available from 0900 hrs to 1730 hrs everyday except Wednesday on which the watch hour starts from 0800 hrs. In May 2013, IAF has agreed to provide watch hours till 2200 hrs. at Srinagar Airport but no airlines has shown interest for night flights (till 2200 hrs).

On request from the State Government, AAI has conducted pre-feasibility study for development of airports at Surankot, Rajouri and Kishtwar and submitted the report to State Government. Due to topography and land profile, these airports can be developed only for 2B category (upto 20 seater) of aircraft under VFR conditions subject to removal of obstructions and acquisition of land by the State Government.